

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 6/2015 (COMPROMISE)		Narasimhachar.A.B Vs Puttashamachar.A.B	C.R.Balasubramanyam
2	O.S. 89/2018 (AWAIT)		K T Sreenivas Vs Jayamma Alias Jayalakshamma	K M Srinivas
3	O.S. 109/2018 (SETTLEMENT) IA/1/2018		State Bank of India Vs Ghouse Modeen	H Rajanna
4	M.V.C. 1385/2019 (SETTLEMENT)		Pathaiah.K. Vs Mohan Kumar.T.P	Nagaraja K C
5	G and WC 4/2020 (SETTLEMENT)		Halesha H.R. Vs Harsha Prada B.T.	M.Subramanya
6	M.C. 11/2020 (SETTLEMENT)		Halesha H R Vs Harsha Prada B T	M.Subramanya
7	M.C. 27/2020 (AWAIT)		Sharadhi Shayana H.N. Vs Kokila M.D.	K R Pandurangaiah
8	M.V.C. 730/2020 (AWAIT)		Maniyamma Vs T.N.Kumaraswamy	P.R.Jayarangaiah
9	M.C. 43/2020 (OBJECTIONS) IA/1/2020		Ganesh B Vs Sowmya J @ Mohankumari	K S Manjunatha
10	M.A. 24/2018 (NOTICE) IA/1/2018		Basavaraju Vs Rangaiah	KRISHNAMURTHY NB
11	M.A. 23/2018 (ARGUMENTS) IA/1/2018		Basavaraju Vs Rangaiah	KRISHNAMURTHY NB
ARGUMENTS BY ADV. RESPONDENT				
12	R.A. 115/2019 (ARGUMENTS)		Raziya Begum Vs Abdul Jabbar	T H Kumar
13	O.S. 161/2019 (ISSUES) IA/1/2019		C.K.Prakash Vs Siddalingeshwara Swamy	Ashalatha T R
14	L.A.C. 106/2006 (ARGUMENTS)		Mohammed Mustaffa Vs The Special Land Acquisition Officer,	KMS M S K
15	O.S. 45/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Manjula Vs Lakshamma	E.HANUMANTHARAYAPPA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	R.A. 29/2018 (ARGUMENTS) IA/1/2018		Manjunatha A.S. Vs Varshini A.M.	M B Kantharaju
17	R.A. 29/2019 (ARGUMENTS) IA/1/2019		KRISHNAPPA Vs GUDDAMMA	Chintamani Ramasharma Balasubrahmanyam
18	O.S. 61/2017 (ORDERS) IA/1/2017		K.G. Ramegowda Vs Kalandar Be	Nagaraju K C
19	O.S. 81/2019 (To Produce Document)		Rekha Vs Mahadevamma	HSS
20	O.S. 59/2020 (TO HEAR)		B K Chandrashekar Vs Thimmegowda	T C Pramila
11.00 AM to 02.00PM				
21	M.V.C. 731/2020 (AWAIT)		Ravikumar H.N. Vs T.N.Kumaraswamy	P.R.Jayarangaiah
22	M.V.C. 732/2020 (AWAIT)		Gangadharaiah Vs T.N.Kumaraswamy	P.R.Jayarangaiah
23	M.V.C. 733/2020 (NOTICE TO RESPONDENTS)		Narasimhamurthy Vs T.N.Kumaraswamy	P.R.Jayarangaiah
24	M.V.C. 734/2020 (AWAIT)		Radhamani @ Radhamma Vs T.N.Kumaraswamy	P.R.Jayarangaiah
25	R.A. 69/2019 (NOTICE)		G.N.Basavaraju Vs The Chief Secretary, Govt. of Karnataka, Vidhan Soudha	Chintamani Ramasharma Balasubrahmanyam
26	R.A. 85/2019 (NOTICE)		Rajashekhhar Vs Rangaswamy	Chintamani Ramasharma Balasubrahmanyam
27	AIR.MISC. MVC 43/2020 (NOTICE)		Santhosh A.H. Vs Umesh	a
28	AIR.MISC. MVC 44/2020 (NOTICE)		Narasimhamurthy Vs Gangadhara	a
29	AIR.MISC. MVC 62/2020 (NOTICE)		Prashanth Vs Hanumantharaya T.K.	a
30	O.S. 117/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Gangamma Vs Sharadamma	G H Ravi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	M.V.C. 1071/2019 (EVIDENCE)		Shanthamma Vs The Managing Director, K.S.R.T.C	H.L.S
CROSS EXAMINATION OF PW				
32	O.S. 17/2017 (EVIDENCE)		G V Ahalyadevi alias Honnagangadevi Vs C.M.Venkatesh Gowda	Nagendra H.S.
33	O.S. 31/2018 (EVIDENCE) IA/1/2018		Kiran Kumar M.S. Vs Venkatesh	K R Pandurangaiah
34	M.V.C. 410/2019 (EVIDENCE)		Radhamani Vs Krishnamurty	K.G.Narayana
FURTHER EVIDENCE FOR DEFND				
35	O.S. 1/2019 (EVIDENCE) IA/1/2019		Kavya P C Vs Eeramma B R	Rudresh V
PLNTF EVIDENCE				
36	O.S. 159/2019 (EVIDENCE)		N.T.Nanjundaswamy Vs M.C.Bhadraiah	K M Srinivas
37	M.V.C. 1433/2019 (EVIDENCE)		Kalavathi Vs Mohan Kumar.T.P	Nagaraja.K.C
38	M.C. 25/2020 (EVIDENCE)		Shruthi N.C. Vs Praveen Kumar C.S.,	K R Pandurangaiah
39	M.V.C. 568/2020 (EVIDENCE)		Revannasiddaiah Vs Vasanthkumar	Chandrashekar M.S.
RESPONDENT EVIDENCE				
40	M.C. 9/2017 (EVIDENCE)		B.M. Rajegowda @ Mariyappa Vs R.B Uma	B S Madhusudhan

Cases listed below are adjourned due to Covid-19

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Sri. Shivaraj
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Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 13/2014 (AWAIT) IA/1/2014		R PrasannaKumar Alias Renukaprasanna Vs G R Mallappa	H N Devaraja
2	O.S. 22/2014 (AWAIT) IA/1/2014 IA/2/2014		Girish G Vs Drakshayanamma	Arun C S
3	EX 93/2018 (SETTLEMENT)		Lakshamma Alias Lakkamma Vs Special Land Acquisition Officer	H N Devaraja
4	O.S. 52/2019 (SETTLEMENT)		Shaheena begum Vs Khatoon Bee	B. ERAIAH
5	O.S. 56/2019 (SETTLEMENT) IA/1/2019		Canara Bank Vs Shettalaiah	B.Shivakumar
6	EX 145/2019 (SETTLEMENT)		Indramma Vs The Manager, National Insurance Co.Ltd	Shivakumaraswamy S N
7	M.V.C. 911/2019 (SETTLEMENT)		Nataraju J.N Vs Babu.G.k	Hanumantharaju.C.N
8	M.V.C. 993/2019 (SETTLEMENT)		Bheemaraju.G.S @ Gunda Vs Sunil	Nagaraja K.C.
9	M.V.C. 995/2019 (SETTLEMENT)		Somashekharaiiah.H.S Alias Somanna Vs Sunil	Nagaraja.K.C
10	R.A. 2/2020 (ENQUIRY) IA/1/2020 IA/2/2020		Abdul Anwarsah Dead by LRs Vs D.G. Siddeshwara	H N Devaraja
11	R.A. 12/2020 (AWAIT LCR)		Mahadevaiah Vs Thigalara Kshemabhivridhi Sangha	Chintamani Ramasharma Balasubrahmanyam
12	M.V.C. 297/2020 (OBJECTIONS)		Huchamma Vs K.A.Baby @ Baby Anthony	Dakshinamurthy M
13	M.V.C. 473/2020 (SETTLEMENT)		Chikkathimmaiah M. Vs Dudi Venkat Rathnam	Nagaraja K.C.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 92/2020 (OBJECTIONS) IA/1/2020		Kempamma Vs Lakshmiddevamma	Palakshaiah B C
15	L.A.C. 41/2016 (NOTICE)		Assistant Commissioner Land Acquisition Vs Khadar Muhadin	
16	R.A. 110/2019 (NOTICE) IA/1/2019 IA/2/2019		Parameshwaraiah Vs Siddaramaiah	Nandeenshaiah
17	O.S. 2/2020 (EVIDENCE)		J.N.Shivakumar Vs Nanjundappa	B V Rajeev
18	O.S. 62/2018 (CROSS OF RW1) IA/1/2018		Kumar alias Shivakumar Vs Venkatappa	Ramesh Babu TR
19	M.A. 2/2019 (TO HEAR ON IA)		Mamtaz Vs Munavar	K M Srinivas
20	M.V.C. 332/2019 (Written statement)		Tejumurthy Vs Manjunatha.T.V	Chandrashekar.M.S
21	O.S. 72/2019 (S S TO DEFENDANTS) IA/1/2019		Suvarnamma Vs Siddalingamma	S Ranganatha
11.00 AM to 02.00PM				
22	AIR.MISC. MVC 21/2020 (NOTICE)		Venkatesha Vs Praveen	a
23	EX 68/2020 (NOTICE)		Sharadamma Vs K C Prasanna Murthy	Reena
24	R.A. 32/2020 (NOTICE) IA/1/2020		Doddaeeraiah Vs Eranna Dead by LRs.,	A M Ramaiah
25	O.S. 31/2016 (HEARING) IA/2/2016 IA/10/2019 IA/9/2019		G V Rajashekar Vs G V Shivaprakash	K V Sudarshankumar
: Misc/0000007/2019				
26	O.S. 60/2016 (HEARING) IA/7/2019 IA/1/2017 IA/3/2018 IA/5/2019		G V Pushpawathi Vs G V Shivaprakash	H L Rajashekaraiiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A. 22/2018 (HEARING) IA/1/2018 IA/2/2018		Channabasavaiah S.N. Vs T.C.Gangadharaiah	Prameela M R
28	M.V.C. 1396/2018 (HEARING)		Yatheesh.R.C. Vs Janardhana R.	Narasimhamurthy
29	FDP 10/2019 (HEARING)		Gowamma Vs K.K.Renukaradhya	M P Mohana
(O.S./0000118/2017)				
30	M.A. 2/2020 (HEARING)		Preethi Vs H.P.Rajashekar	A.S.Shashidhara
31	O.S. 110/2017 (EVIDENCE)		Ashoka Vs Jayanna	P M Pushpavathi
32	O.S. 70/2019 (EVIDENCE) IA/1/2019		Venkatachalamma Vs Jayamma	S Ranganatha
33	O.S. 118/2019 (EVIDENCE) IA/3/2019 IA/1/2019		G.S.Pallavi Vs G.V.Shivaprakash	K M Srinivas
CLAIMANTS EVIDENCE				
34	M.V.C. 327/2019 (EVIDENCE) IA/2/2020		Rudresh Vs Manjunath	Chandrashekar.M.S
CROSS EXAMINATION OF PW				
35	O.S. 88/2017 (EVIDENCE) IA/2/2017 IA/1/2017		N. Harshitha Vs Nandeeshha	B R Shivananda
36	R.A. 18/2015 (ARGUMENTS) IA/3/2020 IA/2/2015 IA/1/2015		Parthasarathi G.S Vs Venkatanarasimhalah G.S Late	S.N.Nagabhushana
37	R.A. 39/2015 (ARGUMENTS) IA/1/2015		Shylamma Vs Rangalah	Chintamani Ramasharma Balasubrahamanyam
38	O.S. 90/2019 (EVIDENCE)		Jayamma Vs Puttamma	Siddaramanna H.V
39	O.S. 66/2018 (ARGUMENTS) IA/1/2018		Gangamma Vs Narasimhamurthy	D Gaugegowda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	R.A. 46/2019 (ARGUMENTS)		L.C.Hanumanthaiah Vs Kumar	S R Rajesh
Cases listed below are adjourned due to Covid 19				Siddalingappa I.B.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 96/2010 (NOTICE)		Dhrakshayanamma Vs Basavarajul	BSK
2	O.S. 15/2015 (NOTICE) IA/1/2015		B.R.Dharanappa Vs Puttamma	R.Premakumar
3	O.S. 347/2015 (Objection) IA/1/2015		Shivalingaiah Vs Basavaraju	S.Rajesh
4	Misc 3/2017 (Objection) IA/1/2017		M.M. Ganganna Vs Mayamma	Chintamani Ramasharma Balasubrahamanyam
5	O.S. 53/2019 (Objection)		Shanthala Vs B.Guruchanaabasappa	Prasanna Kumar
6	O.S. 376/2012 (ORDER ON IA)		Lokesh Vs Huchegowda	DM
ARGUMENTS BY ADV. PLFFS.				
7	O.S. 61/2012 (ARGUMENTS) IA/1/2012		Dhanalakshamma @ Sarojamma Vs Nagamma	S.Ranganath B.C.
8	O.S. 68/2013 (ARGUMENTS) IA/1/2013		Shylaja Vs Sheshachalam	C.G.Sathyanarayana
11.00 AM to 02.00PM				
9	O.S. 49/2019 (HEAR ON IA) IA/2/2019		Gangabhyraiah Vs Venkatamma	S Ranganatha
10	O.S. 255/2019 (HEAR ON IA)		Chikkanna Vs Jayamma	N R Chandrashekar
11	O.S. 149/2020 (HEAR ON IA) IA/1/2020		G.S.Mahesh Vs Nanjundaiah	Jagannatha K.S
CROSS EXAMINATION OF PW				
12	O.S. 215/2014 (EVIDENCE) IA/1/2014		Kenchappa Vs Narasappa	AnjanNayaka
13	O.S. 231/2014 (EVIDENCE) IA/1/2014		H.D.Mariyappa Vs Puttarangamma	S.R.R.
DEFN EVIDENCE				

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14	O.S. 113/2013 (EVIDENCE)		Ramaiah Vs Anjinappa	C.R.B.
15	O.S. 91/2014 (EVIDENCE)		Siddagangamma Vs Vaggaiah	S.Ranganatha
16	O.S. 245/2014 (EVIDENCE) IA/1/2014 IA/4/2016		Thirumalegowda @ T.M.Gowda Vs Virupakshagowda	K.G.Narayana
FURTHER EVIDENCE FOR DEFND				
17	O.S. 346/2013 (EVIDENCE)		H.N.Channabasavaiah Vs H.N.Chandraiah	C.R.Balasubramanya
FURTHER EVIDENCE FOR PLNTF				
18	O.S. 170/2012 (EVIDENCE) IA/1/2012		RAMAIAH Vs GURUPRAKASH	KSHEERAKUMAR RAJ URS
19	O.S. 235/2012 (EVIDENCE)		SIDDAGANGAMMA Vs GANGAMMA	B. SHIVAKUMAR
20	O.S. 333/2014 (EVIDENCE) IA/1/2014		Revamma Vs Gangappa	C.G.Sathyanarayana

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	CrI.Misc. 127/2020 (NOTICE)		Neelamma Vs Chief Officer, Town Panchayath, Gubbi	N Sadashivaiah
2	CrI.Misc. 211/2020 (NOTICE)		Nanjappa Vs Tahasildar	S Ranganatha
3	P.C.R. 74/2019 (SWORN STATEMENT)		Shyamili Vs B.H.Nagabhushan	Chintamani Ramasharma Balasubrahamanyam

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	FDP 12/2012 (SUMMONS)		Sharadamma Vs Sarvamangala	HLS
2	O.S. 141/2013 (SUMMONS) IA/1/2013 IA/2/2013		Virupakshe Gowda Vs Sri Thirumale Gowda @ M Gowda	R.V
3	O.S. 172/2013 (SUMMONS)		Virupakshe Gowda Vs ThirumalaGowda @ T.M. Gowda	R.V
WRITTEN STATEMENT				
4	O.S. 260/2020 (SUMMONS) IA/1/2020		T. Rajanna Vs Chikkanna	K G Narayana
5	O.S. 22/2014 (NOTICE) IA/1/2014		K.H.Kumar Vs Hanumaiah	C.K.Raveendra
6	O.S. 346/2020 (NOTICE) IA/1/2020		N.V. Huchegowda Vs Sannahuchamma	Girish T N
7	O.S. 360/2020 (NOTICE) IA/1/2020		Hanumarangaiah Vs Shivananda	Chintamani Ramasharma Balasubrahamanyam
8	O.S. 372/2020 (NOTICE) IA/1/2020		Shanthamma Vs B.K.Rajanna	Nagaraju D
9	O.S. 320/2015 (Objection)		Lakshamma Vs Ramaiah	K.M.Sreenivas
10	O.S. 420/2017 (Objection)		Muniswamaiah Vs Sadaiah	S N Ramesh
11	O.S. 51/2007 (AWAIT ORDERS)		Hanumanthaiah Vs Ramaiah	Abdul Munaff
12	O.S. 21/2013 (AWAIT ORDERS)		Thimmamma Vs Narasimhegowda	C.R.Balasubrahmanyam
13	O.S. 25/2013 (STEPS) IA/1/2013		Boramma Vs G. Anjani	A.Sai Prakash
14	O.S. 316/2020 (HEAR ON IA) IA/1/2020 IA/2/2020		Siddagangamma Vs Gangamma	ShivaYogish BR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	FDP 12/2013 (EVIDENCE)		Kum. Ranjitha Minor, represented by their mother, Natural Guardian H.G.Pramila Vs Rangamma	T.S.Basavaraju
CROSS EXAMINATION OF DW				
16	O.S. 293/2009 (EVIDENCE)		Siddalingaiah Vs Nagappa	
17	O.S. 142/2012 (EVIDENCE)		HONNAPPA Vs C.S.NINGAIAH	C.G. SATHAYANARAYANA
18	O.S. 179/2012 (EVIDENCE) IA/1/2012		C.SABASWATHI Vs BELUREGOWDA	KSHEERAKUMAR RAJ URS
CROSS EXAMINATION OF PW				
19	O.S. 128/2013 (EVIDENCE) IA/1/2013		Basavaraju Vs Rangaiah	HLRS
20	O.S. 266/2013 (EVIDENCE) IA/1/2013		D.A.Vanamala Vs Darshini	H.R.Sanjeevagowda
DEFN EVIDENCE				
21	O.S. 176/2013 (EVIDENCE) IA/1/2013		H.Dharshini Vs Drakshayanamma	K.R.K.
22	O.S. 358/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Annayyappa Vs Gajendra-Kumar	C K Ravindra
FURTHER EVIDENCE FOR DEFND				
23	O.S. 261/2012 (EVIDENCE)		DASEGOWDA Vs THIMMEGOWDA	C.R. BALASUBRAMANIAM
24	O.S. 358/2014 (EVIDENCE)		Lakshamma Vs Hanumanthaiah	C.R.Balasubramayam
25	O.S. 307/2008 (ARGUMENTS)		Earanna Vs Manigaiah	C.G.Sathyanarayana S.R.Ramakrishnaiah
26	O.S. 40/2011 (ARGUMENTS) IA/1/2011		MANIGAIAH Vs ERAMMA	K.L.BHARATHI
27	O.S. 16/2012 (ARGUMENTS) IA/1/2012		EERANNA Vs MANIGAIAH	ARUN

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28	O.S. 133/2009 (JUDGMENTS)		Shivalingaiiah @ Shivalingegowda Vs Jayaramaiah	B.Suresh
29	O.S. 197/2009 (JUDGMENTS)		Jayaramaiah Vs Shivalingaiiah	K.G.N.
30	O.S. 14/2014 (Further Chief of DW.1) IA/1/2014		V.Thimmegowda Vs Lakkanna @ Hotel Lakkanna	H.L.Rajashekara
31	O.S. 442/2014 (Further Chief of DW.1)		Melugiraiah Vs Hanumantharayappa	C.R.Balasubramanyam

Cases listed below are adjourned due to Covid 19

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	Crl.Misc. 195/2020 (Objection) IA/1/2020		Nagamma A Vs Mahadevaiah	Nagaraju K C
2	Crl.Misc. 231/2019 (FOR NBW)		Geetha Vs Sathishkumar	B S Madhusudhan
3	Crl.Misc. 196/2020 (HEAR ON IA)		Chayadevi B.R. Vs M.T.Basavaraju @Raju	B S Yogeesh
Cases below are adjourned due to Covid 19				Chandrashekara N R